

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JINDAL ALUFOILS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Jindal Alufoils Private Limited
2.	Date of incorporation of corporate debtor	8 th June, 2006
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of	U27101GJ2006PTC048420
5.	Address of the registered office and principal office (if any) of corporate	512, Gayatri Chambers, Nr Rajpath Hotel, R C Dutt Road, Vadodara-390007, Gujarat, India
6.	Date of closure of Insolvency Resolution Process	13 th October, 2020
7.	Liquidation commencement date of corporate debtor	13 th October, 2020 (Order received on 17-10-2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Name- Gordhanbhai Ratnabhai Godhani Reg No- IBBI/IPA-001/IP/P- 01201/2018- 2019/11921
9.	Address and e-mail of the liquidator, as registered with the Board	Reg. Add- 16, Sakarta Society, Kargil Chowk, Punagam, Surat, Gujarat-395010 Email -grgodhani@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	209 Rajhans Point, Geetanjali, Varachha Road, Surat - 395006 Email-cirp.jindal@gmail.com
11.	Last date for submission of claims	11 th November, 2020

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the Jindal Alufoils Private Limited on 13th October, 2020 (Order received on 17-10-2020).

The stakeholders of Jindal Alufoils Private Limited are hereby called upon to submit their claims with proof on or before 11th November, 2020, to the liquidator at the address mentioned against Item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Gordhanbhai Ratnabhai Godhani
Liquidator of Jindal Alufoils Private Limited
Reg. No- IBBI/IPA-001/IP-P01201/2018-2019/11921

Date: 20th October, 2020
Place: Surat

